Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	IA 1730/2019 in DFR No. 2292/2019 (IA 1730/2019 - For condonation of delay in filing the review petition)	Central Electricity	2292/2019 Dated 13/09/2019	16/10/2019		22/10/2019 Court - 1
2	IA 1803/2019 & IA 1806/2019 in DFR No. 2313/2019 (IA 1803/2019 - For condonation of delay in filing the Appeal & IA 1806/2019 - For leave to file Appeal)	Raipur Energen Limited VS Powergrid Corporation of India Itd. & Ors.	2313/2019 Dated 30/09/2019	18/10/2019		22/10/2019 Court - 1